

OFFICE OF THE DISTRICT JUDGE, PURULIA
ENGLISH DEPARTMENT

NOTICE

IT is hereby informed for all concerned that a walk-in-interview is going to be held at District Judge's Court Complex, Purulia for making a panel of retired Government Employee for re-employment on contractual basis to the posts of 1 (One) peon for the Additional District and Sessions Judge, Fast Track Courts of this Judgeship as per G.O. No. 6716-J/JD/P/1B-126/2001 dated 14.09.2001. Staff will allowed remuneration in terms of G.O. No. 12(23)-JD/X/IE-30/06 dated 14.01.2021.

Last date of submission of application is 15.06.2022 through Registered Post or Speed Post only. The willing retired Government Employee (within 62 years of age) may report before the office of the undersigned along with requisite documents, viz. Age proof, P.P.O. and Medical Certificate of his / her fitness etc. at the time of interview.

In this context, this is for general information to all that in view of the Judicial Department's Notification No. 2651(5) dated 25.04.2012, the retired Government employees be selected shall not be retained on re-employment beyond the age of 62 years. This appointment is purely contractual basis initially for the period of one year which may be extended as per existing G.O.

The date of interview will be notified later through official web site and **Office Notice Board**.

Inform all concerned.

Sd/-

District Judge, Purulia

Memo. No. 783(b) (III) -1 / dated Purulia the 31st day of May 2022.

Copy forwarded for information and wide circulation to :-

1. Office Notice Board.
2. District Magistrate, Purulia.
3. Zilla Parishad, Purulia.
4. Purulia Municipality, Purulia.
5. Official Web site, District Court, Purulia.
6. All District and Sessions Judge in this state.

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District Judge, Purulia
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